

Processing Labs (Cinema) in the country during the 1988-89;

(b) the number of Excise Duty Evasion detected during the raids State-wise in Tamilnadu, Bombay, Andhra Pradesh and Karnataka; and

(c) the action taken against the persons evading Excise Duty?

THE MINISTER OF FINANCE (PROF. MADHU DANDEVATE): (a) 4 searches were conducted during the year 1988-89 to detect evasion of Central Excise duty by Colour and Processing Labs (Cinema) in the country.

(b) Number of cases and amount of duty evasion detected State-wise is as follows:

<i>State</i>	<i>No. of cases</i>	<i>Amount of evasion (Rs. in lakhs)</i>
Tamilnadu	2	610.28
Maharashtra	1	0.53
Andhra Pradesh	1	0.94
Karnataka	Nil	Nil

(c) 5 Show Cause Notices alleging evasion of Central Excise duty to the tune of Rs. 612.72 lakhs were issued. Adjudication proceedings have been completed in 3 cases confirming Central Excise duty of Rs. 2.44 lakhs approximately and imposing penalty of Rs. 50,000 approx. Goods worth Rs. 16,000/- have also been ordered to be confiscated.

Recovery of Bank Loans

362. DR. THAMBI DURAI: Will the FINANCE MINISTER be pleased to state:

(a) whether any bank-wise, study has been made of the quantum of loans remaining outstanding from big industrialists and businessmen to the nationalised banks; and

(b) if so, the details thereof and the action taken to recover the long outstanding loans from them?

THE MINISTER OF FINANCE (PROF. MADHU DANDEVATE): (a) and (b). RBI

has reported that it obtains from all public sector banks periodically outstandings of borrowers enjoying working capital limit of Rs. 10 crores and more. The outstandings represent dues in accounts which are regular as well as those which are not regular. Bulk of the bank credit is provided for meeting working capital requirements on a roll over basis. The amounts outstanding to all the banks from non-SSI sick industrial units (as defined in the Sick Industrial Companies (Special Provisions) Act, 1985) as at the end of December, 1987 were Rs. 2801.79 crores.

The possibility of certain loans going bad to inherent in banking operations. However, banks do take measures for monitoring loans and recover overdue loans. This includes post disbursement supervision and follow up reporting system and periodical reviews. Public Sector banks have also instituted a system of classification of loans into certain defined categories according to the health of advance at a given point of time for the purpose of their effective

monitoring and follow up. Whenever conduct of an individual account reveals irregularities, steps are taken to regularise the advance and if they fail, loans are recalled and various measures taken to recover the dues including resorting to legal proceedings against the borrower and the guarantor, if any.

Comprehensive Scheme for Tourism in Tamil Nadu

363. DR. THAMBI DURAI: Will the Minister of COMMERCE AND TOURISM be pleased to state:

(a) whether any comprehensive scheme has been prepared for the development of tourism in Tamil Nadu;

(b) if so, the details thereof; and

(c) whether any survey has been made for developing Oganekal area in Dharmapuri district as a tourist centre and if not, the reasons therefor?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU: (a) and (b). The Central Department of Tourism in consultation with the State Government have identified the following Tourist travel circuits in Tamil Nadu for a phased development:

Madras—Mamallapuram (Mahabalipuram)—Thirukazhulkundram—Kanchipuram—Tiruchirapalli—Thanjavur—Pudukottai—Madurai—Rameswaram—Kanyakumari—Courtallam—Madras/Trivandrum.

2. Madras—Krishnagiri—Hogennakal—Yercaud—Coimbatore—Uthagamandalam—(Bandipur—Mysore—Bangalore)—Madras.

3. Rameswaram—Madurai—Kodaikana—Pudukottai—Tiruchirappally—Thanjavur—Mamallapuram (Mahabalipuram)—Madras.

(c) No, Sir. We have not received any proposals from the State Government in this regard.

Money Supply

364. SHRI G.M. BANATWALLA: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to take effective fiscal measures to regulate and control money supply including proper determination of the quantum of printed money as also of the criteria governing public debt; and

(b) if so, the details of the new measures under consideration of Government?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). Yes, Sir, Government seeks to moderate the growth in money supply and public borrowing through appropriate fiscal and monetary measures.

Air and Doordarshan Advertisements Propagating Non-Vegetarian Diet

365. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether certain programmes and advertisements on AIR and Doordarshan directly as well as indirectly convey advice to the people to take non-vegetarian diet of meat, eggs and alcohol;

(b) whether such programmes and advertisements tend to hurt the sentiments of such sections of the people as have faith in vegetarianism; and